

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

**CONTEMPT PETITION (CIVIL) NO. 225 OF 2013**

**IN**

**CIVIL APPEAL NO. 2456 OF 2007**

State of Tamil Nadu represented by ...Petitioner(s)  
the Secretary to Government  
Public Works Department

Versus

Siddaramaiah, Chief Minister, ...Respondent(s)  
Government of Karnataka & Ors.

**J U D G M E N T**

**Dipak Misra, CJI**

As we have disposed of Civil Appeal No. 2456 of 2007, we do not intend to proceed with the Contempt Petition against the respondents. It stands closed accordingly.

.....CJI  
(Dipak Misra)

.....J.  
(Amitava Roy)

New Delhi;  
February 16, 2018

.....J.  
(A.M. Khanwilkar)